34

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 41/17 CA159/16	TP 106/16	For delay of condonation	2 (41)	R.G.F.Select India Pvt.Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

I. GUNJAWSANDU

RGFSELECT INDIA

GUNJAWSANDU

PRIVATELINITED

I.A. No.28/18 is listed today for hearing. PCS for petitioner is present. Heard him.

List it for consideration on 23.02.2018.

MEMBER (T)

MEMBER (J)